

Name of the Corporate Debtor: OZONE HOMES PRIVATE LIMITED; Date of Commencement of CIRP: 10-10-2025; List of Creditors as on: 28-03-2026; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	14	357378464	14	356279103	5.82	0	1099361	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	5358902651	1	5358902651	87.54	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	10	363670157	10	363562401	5.94	0	107756	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	33264171	1	32386971	0.53	0	877200	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	775332871	4	10313270	0.17	1	3396359	761623242	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	10495428930	1	0	0.00	1	0	10495428929	Annexure 9
Total		32	17383977244	31	6121444396	100.00	2	5480676	11257052171	